

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 298 of 2015

Dated: 18th April, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
 Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

| | | |
|--|-------------|----------------------|
| M/s. EMCO Energy Ltd. (Now known as GMR Warora Energy Ltd.) | ... | Appellant(s) |
| Versus | | |
| Central Electricity Regulatory Commission & Ors. | | Respondent(s) |

Counsel for the Appellant (s) :

Counsel for the Respondent (s) :

Bench did not assemble today.

The Appeal is posted for hearing on **03rd May, 2016.**

(Court Master)

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